GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4177
ANSWERED ON:20.12.2011
INVOLVEMENT OF GANGS IN FAKE CURRENCY RACKET
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of gangs which provides fake foreign currency to people going abroad are active in the country;
- (b) if so, the number of persons apprehended in such cases during the last three years;
- (c) whether the Government is formulating any scheme for busting the said racket; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): No, Madam. As per available inputs, no instance of any gang being active in the country which provide fake foreign currency to people going abroad have come to notice.
- (c) & (d): To address the multi-dimensional aspects of the fake foreign currency/FICN menace, several agencies such as the RBI, the Ministry of Finance, Ministry of Home Affairs, Security and Intelligence Agencies of the Centre and States, Central Bureau of Investigation (CBI) etc., are working in tandem to thwart the illegal activities related to fake foreign currency/FICNs. The work of these agencies are periodically reviewed by a nodal group set up for this purpose. In this context, at the functional level, the CBI has also been declared as the nodal agency for coordination with the States and, the Directorate of Revenue Intelligence has been nominated as the Lead Intelligence Agency for smuggled fake foreign currency/FICNs.

Further, one special fake foreign currency/FICN Coordination Group (FCORD) has been formed in MHA to share the intelligence/information amongst the different security agencies of State/Centre to counter the menace of circulation of Fake Currency within the country, with CBI being the nodal agency.

Besides, the Government has also constituted a Terror Funding and Fake Currency Cell in National Investigation Agency (NIA) in 2010 to focus on investigation of Terror Funding and Fake Currency Cases.